

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/11/2017
NAME OF THE PETITIONER(S) : JAGAN THEVERVELIL
NAME OF THE RESPONDENT(S) : SKY GREEN PLANTATIONS & PRODUCE PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

RUPA-J. THARAYIL

Counsel for PETITIONER

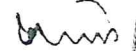


ORDER

The counsel for petitioner present and filed a memo suggesting the name of Shri P.D. Dharmaraj, Advocate (Retd District Judge, Kerala) for appointment as Administrator for first respondent company. She has also obtained the consent and mobile number and address has also been provided. Therefore, we appoint Shri P.D. Dharmaraj, as Administrator of first respondent company, initially for a period of one year. His remuneration will be fixed as per the mutually agreeable terms and the same shall be paid by the first respondent company. The Administrator is directed to take charge of the first respondent company immediately on receiving this order and proceed to manage the day-to-day affairs in accordance with provisions of the Companies Act, 2013. The Managing Director of the first respondent Company is also directed to assist the Administrator. The administrator shall file the accounts statement quarterly to this bench. Put up on 07.09.2017 at 10.30 A.M.



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)